

ITEM NO.1 (PH)

COURT NO.3

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).30998/2010

(Arising out of impugned final judgment and order dated 30/09/2010  
in WA No.397/2010 passed by the High Court of M.P. at Indore)

RAVINDRA RAMCHANDRA WAGHMARE

Petitioner(s)

VERSUS

INDORE MUN.CORP. & ORS.

Respondent(s)

(Interim relief and office report)  
(For final disposal)

WITH

SLP(C) No.31541/2011

(With Interim Relief and Office Report)

SLP(C) Nos.469-476/2016

(With Office Report)

SLP(C) Nos.416-417/2016

(With Office Report)

SLP(C) Nos.14502-14507/2016

(With Interim Relief and Office Report)

SLP(C) No.15380/2016

(With Interim Relief and Office Report)

SLP(C) No.14531/2016

(With Interim Relief and Office Report)

SLP(C) Nos.14493-14496/2016

(With appln.(s) for directions and exemption from filing O.T. and  
permission to file additional documents and Interim Relief and  
Office Report)

SLP(C) No.15421/2016

(With appln.(s) for exemption from filing O.T. and permission to  
file addl. documents and Interim Relief and Office Report)

SLP(C) No.16750/2016

(With Interim Relief and Office Report)

SLP(C) No.16827/2016

(With Interim Relief and Office Report)

SLP(C) No.19012/2016

(With appln.(s) for exemption from filing c/c and exemption from  
filing O.T. and Interim Relief and Office Report)

SLP(C) No.16891/2016

(With Interim Relief and Office Report)

SLP(C) No.16742/2016

(With Interim Relief and Office Report)

Date : 05/10/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR  
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr.Dhruv Mehta, Sr.Adv.  
In SLP(C)Nos. Mr.Gaurav Agrawal, Adv.  
14502-14507/16, Mr.Siddharth Gupta, Adv.  
15380/16 & 14493- Mr.Abhikalp Pratap Singh, Adv.  
14496/16 Mr.Abhishek Rai, Adv.  
Ms.Anupama D., Adv.

In SLP(C) 30998/10, Mr.Sushil Kumar Jain, Sr.Adv.  
31541/11, 469-476/ Mr.B.K.Satiya, Adv.  
16 & 416-417/16 Mr.Puneet Jain, Adv.  
Mrs.Christi Jain, Adv.  
Mr.Abhinav Gupta, Adv.  
Mr.Pankaj Sharma, Adv.  
Mr.Manu Maheshwari, Adv.  
Ms. Pratibha Jain, AOR(NP)

In SLP(C)14531, Mr.Apoorv Shukla, Adv.  
16750,16827,19012, Mr.Kunal Cheema, Adv.  
16891 & 16742/16 Mr.Yogesh Ahirrao, Adv.

In SLP(C)15421/16 Mr.Neelmani Pant, Adv.  
Ms.Anagha S.Desai, AOR(NP)

For Respondent(s) Mr.Tushar Mehta, ASG  
In SLP(C)30998/10 Mr. Sanjay Kapur, Adv.  
(For RR No.4) Mr.Anmol Chandan, Adv.  
Ms.Priyanka Das, Adv.

In SLP(C)14493-496/ Mr.Tushar Mehta, ASG  
16 & 14502-14507/16 Mr.Akshay Girish Ringe, Adv.  
(For Bhopal Mr.Manan Popli, Adv.  
Municipal Corp.)

In SLP(C)30998/10, Mr.Rakesh Dwivedi, Sr.Adv.  
31541/11,469-476/ Mr.Manoj Munshi, Adv.  
16 & 416-17/16 Mr. A. V. Rangam, Adv.  
Mr.Buddy A.Ranganadhan, Adv.  
Mr.D.V.Raghu Vamsy, Adv.

In SLP(C) 31541/11 Ms.Shivali Chaudhary, Adv.  
Mr.Sagar Suri, Adv.  
Mr.C.D.Singh, AOR

In SLP(C) 31541/11 Mr.Anil K.Sharma, Adv.  
(For RR No.4) Mr. Praveen Chaturvedi, Adv.

Mr. Mishra Saurabh, Adv.  
Mr.Sunny Chaudhary, Adv.  
Mr.Ankit Kr.Lal, Adv.

For Applicant Ms.Pragati Neekhra, Adv.  
Mr.Akshay Chandra, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

Written submissions be filed by 07.10.2016.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(RENUKA SADANA)  
ASSISTANT REGISTRAR

